

Central Administrative Tribunal  
Calcutta Bench

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O.A.No. 1090/1996

20-11-2001

Present: Hon'ble Mr. S.Biswas, Member(A)  
Hon'ble Mr. Shanker Raju, Member (J)

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J.K. Maitra

-VS-

Union of India & Ors.

Present for the Applicant : Mr. S.K. Gupta

Present for the Respondents: Mr. M.S. Banerjee

ORDER

Mr. Shanker Raju, Member(J):

After hearing for some time, the learned counsel of the applicant seeks to withdraw this OA with liberty to assail the impugned order dated 15.5.1996 passed by the respondents. Having regard to the claim of the learned counsel, this OA is allowed to be withdrawn and is dismissed accordingly with liberty to the applicant to assail any cause of action in accordance with law.

S. Raju  
(SHANKER RAJU)  
Member (J)

S. Biswas  
(S. BISWAS)  
Member (A)

20-11-2001.

MB.